

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.01.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 58/BB/2020	For admission (Objections not filed)	Sec 9 of I&B code 2016	Zest Trade LLP	Jyothi Bhat	Vaatika Spices Ltd	

ADVOCATE FOR PETITIONER/s: *Pallavi Patil*

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Heard Ms. Pallavi Patil, learned Counsel for the Petitioner, through Video Conference and none appeared for the Respondent.

Objections ^{have} not yet filed by the Respondent. Post the case on **27.01.2021**.

[Signature]

MEMBER (T)

[Signature]

MEMBER (J)

Shruthi

[Signature]
Verified

Court Officer